

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

**Lok Sabha
UNSTARRED QUESTION NO.2883
TO BE ANSWERED ON 4.1.2018**

Cricket Match between India and Sri Lanka

+2883. SHRI KAUSHAL KISHORE:

**Will the Minister of YOUTH AFFAIRS AND SPORTS be
pleased to state:**

- (a) whether a cricket match between India and Sri Lanka was organised in Delhi despite severe air pollution;**
- (b) if so, the reasons for organising the match despite severe air pollution;**
- (c) whether No Objection Certificate had been taken from National Green Tribunal in this regard; and**
- (d) if so, the action taken/proposed to be taken against officials of match organising committee in this regard along with the details thereof?**

**ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH
AFFAIRS
AND SPORTS
(COL. RAJYAVARDHARAN RATHORRE (RETD.))**

(a) to (d) Madam, BCCI has informed that Tour Program and Fixtures Committee of the BCCI allots International matches on the basis of a rotation policy and it was the turn of Delhi and District Cricket Association (DDCA) to host the allotted test match.

Accordingly, the Test match allotted to DDCA was played between India and Sri Lanka at Delhi from 2nd to 6th December 2017.

BCCI has further informed that even in the past international matches were played at Delhi in the month of December and it had never taken any No Objection Certificate from the National Green Tribunal for holding such matches. However, BCCI has stated that looking at their experience this time, they will be careful in allotting matches to Delhi and District Cricket Association (DDCA) in the future.
